

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO: 4533**  
ANSWERED ON 19<sup>TH</sup> MARCH, 2026

**SALIENT FEATURES OF MEGA FOOD PARK SCHEME**

**4533. SHRI NAVASKANI K:**

Will the Minister of Food Processing Industries be pleased to state:

- (a) the salient features of the Mega Food Park scheme, a component of the Pradhan Mantri Kisan Sampada Yojana (PMKSY) and the manner in which it promotes modern food processing infrastructure along the farm-to-market value chain;
- (b) whether any Mega Food Park has been approved, sanctioned or made operational in Tamil Nadu and if so, the details and the present status of such projects including the details of Special Purpose Vehicles (SPVs) involved;
- (c) the infrastructure facilities created or proposed in Tamil Nadu such as primary processing centres, collection centres, cold storage and common processing units and their benefits to farmers and food processors;
- (d) the total investment mobilised and employment opportunities generated in the State through the scheme; and
- (e) the steps proposed to be taken to further strengthen food processing clusters in Tamil Nadu to reduce post-harvest losses and enhance value addition and exports?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SHRI RAVNEET SINGH)

(a): Ministry of Food Processing Industries was implementing Mega Food Park Scheme (MFPS), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), from 2008 to 31.03.2021. The scheme has already been discontinued by the Government w.e.f. 01.04.2021 with provision for committed liabilities during 15th Finance Commission cycle. The scheme functioned with a cluster approach based on a hub and spokes model by establishing Mega Food Parks with the aim to facilitate the establishment of a strong food processing industry backed by an efficient supply chain including creation of infrastructure for primary processing and storage near the farm in the form of Primary Processing Centres (PPCs) and Collection Centres (CCs) and common facilities and enabling infrastructure like roads, electricity, water, Effluent Treatment Plant (ETP) facilities etc. at Central Processing Centre (CPC).

(b): Ministry has sanctioned one Mega Food Park project to Implementing Agency (IA) namely Tamil Nadu State Agricultural Marketing Board (TNSAMB) at Tirunelveli district, Tamil Nadu, which is an on-going project. The details of project are at **Annexure-I**.

(c) & (d): The infrastructure facilities created through TNSAMB Mega Food Park project under Mega Food Park Scheme (MFPS) in Tamil Nadu includes two Primary Processing Centres at Azhagiyapandiyapuram and Nanguneri, Core Infrastructure facilities viz. Pack House,

Warehouse of 7500MT Capacity, Cold storage of 5000 MT capacity and Food Testing Lab, Farmers Complex and 21 Trade Shops. These facilities enable better price realization for farmers, reduction of wastage of perishable produce, availability of modern processing facilities for entrepreneurs and improved supply chain efficiency. The MFP has mobilised investment of ₹ 53.384 crore. Further, MFP project has generated employment opportunities for 5700 persons in the state.

(e) Ministry is also implementing the Scheme for Creation of Infrastructure for Agro Processing Clusters (APC) which is also a component scheme under PMKSY for development of modern infrastructure to encourage entrepreneurs to set up food processing units based on cluster approach. This scheme is demand driven and proposals are invited through Expression of Interest (EOI) and interested entrepreneurs may participate in the EOIs invited by the Ministry. So far Ministry has approved 12 APCs in the state of Tamil Nadu. The details of these APCs including Grant in Aid approved and released are at **Annexure II**.

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ANNEXURE REFERRED IN REPLY TO PART (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 4533 “SALIENT FEATURES OF MEGA FOOD PARK SCHEME” TO BE ANSWERED ON 19<sup>TH</sup> MARCH 2026.

**Details of Mega Food Park Project namely Tamil Nadu State Agricultural Marketing Board (TNSAMB) at Tirunelveli district, Tamil Nadu**

(INR in Crore)

SPV/IA Name	State/ UT Name	District Name	Date of Final Approval *	Total Project Cost	Grant Approved	Grant Released	Status
Tamil Nadu State Agricultural Marketing Board (TNSAMB)	Tamil Nadu	Tirunelveli	23-Jun-2021	77.024	23.64	13.27	Under Implementation

\*In Principle approval to the project was granted on 04.12.2020

## ANNEXURE II

ANNEXURE REFERRED IN REPLY TO PART (e) OF THE LOK SABHA UNSTARRED QUESTION NO. 4533 "SALIENT FEATURES OF MEGA FOOD PARK SCHEME" TO BE ANSWERED ON 19<sup>TH</sup> MARCH, 2026.Status of approved APC Projects in State of Tamil Nadu (as on 28.02.2026)

(INR in Crore)

Sr. No.	Name of the Project Execution Agency (PEA)	District	Date of approval	Project cost	Grant Approved	Total Grant released	Status
1	M/s JFK International	Coimbatore	01.08.2019	16.71	4.1921	3.77	Operational
2	M/s P Duraisamy Maharaja Rice Mills Pvt Ltd	Tiruppur	03.10.2019	26.83	8.7682	6.22	Under Implementation
3	M/s Tiruvannamalai Market Committee	Tiruvannamalai	29.04.2020	25.506	5.7487	1.81	Under Implementation
4	M/s Salem Market Committee	Salem	29.04.2020	25.252	5.9753	1.88	Under Implementation
5	M/s Theni Market Committee	Theni	29.04.2020	26.308	5.9955	1.88	Under Implementation
6	M/s Dharmapuri Market Committee	Krishnagiri	29.04.2020	26.826	5.8937	1.85	Under Implementation
7	M/s Madurai Market Committee	Madurai	29.04.2020	32.066	5.7912	1.82	Under Implementation
8	M/s Dindigul Market Committee	Dindigul	29.04.2020	29.018	6.7357	2.12	Under Implementation
9	M/s Cuddalore Market Committee	Cuddalore	29.04.2020	25.002	5.9793	1.88	Under Implementation
10	M/s Delta Foods	Pudukkottai,	08.06.2020	24.3125	7.472	6.26	Operational
11	M/s Vamsi RS Industrial Zone	Erode	17.11.2021	33.167	9.1351	0	Under Implementation
12	M/s Integrated Service Point Private Limited	Thiruvallur	28.02.2024	42.635	10	6.6666666	Under Implementation